

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

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केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

HOME DEPARTMENT, UT OF LADAKH

NOTIFICATION

Leh, the 08th of December, 2025

S.O.146.- In exercise of the powers conferred by sub-section (8) of section 356 of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Central Act 46 of 2023), the Lieutenant Governor of UT of Ladakh hereby extends the provisions of section 356 of the said Act to the person against whom a written proclamation has been published by any Court under sub-section (1) of section 84 of the said Act.

By order of the Lieutenant Governor, Union territory of Ladakh.

Sd/-
(डॉ पवन कोतवाल, भ प्र से / Dr. Pawan Kotwal, IAS)
मुख्य सचिव/Chief Secretary/
प्रशासनिक सचिव /Administrative Secretary
गृह विभाग /Home Department

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(अनुपम भारद्वाज / Anupam Bhardwaj)
JKAS,
अवर सचिव/ Under Secretary

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